

24
C

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 269/16	TP 116/17	For settlement	433(e)	Ultra Tech Cement Ltd. Vs Nitesh Estates P. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

S. J. SANGHVI
Advocate for Petitioner Petitioner
Sanghvi
9844097226

Sanghvi

Counsel for petitioner is present. Counsel for respondent is present. ~~and no~~ A memo is filed that the claim of the petitioner is settled by the Corporate Debtor/Respondent and that the petitioner has received a sum of Rs.7,24,463/- (Rupees seven lakhs twenty four thousand four hundred and sixty three only) by way of pay order.

Since the matter is ~~settled~~ between the parties, the petition is to be dismissed as settled out of Court.

The petition is therefore, dismissed as settled out of Court.

MEMBER (J)

MEMBER (T)